### ATTENDANCE-CUM-ORDER SHEET OF HEARING

#### NATIONAL COMPANY LAW TRIBUNAL **GUWAHATI BENCH**

T.A.No.33/2016 (C.A.No.87/2011) TP No.02/397/398/GB/2016 (C P No.05/2010)

Hasmukh Bhai Petal & Others

... Petitioners

-Versus-

Doloo Tea Co. (India) Ltd. and Others ... Respondents

Present: Hon'ble Mr Justice P K Saikia, Member(J)

Date of Order: 9th May 2017.

		Doloo Tea Co. (India) Ltd. and Others		
	Under Section		397/398	
SI. No.	Name & Designation of Representative (IN LETTERS)	Authorized CAPITAL	Appearing on behalf of	Signature with date

## ORDER

## T.A.No.33/2016 (C.A.No.87/2011

Mr K. Chakraborti, learned Advocate for the petitioners/applicants prays for an adjournment.

- In that connection, I have heard Mr S. Sen, Mr A. Banerjee, Mr R. Mullick and Mr G. Khandalya, learned Advocates for the non-applicant/respondent No.1.
- 3. List this matter on 17.07.2017.



# TP No.02/2016 (C P No.05/2010)

List this matter on 17.07.2017 along with other connected proceeding.

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Member (Judicial)
National Company Law Tribunal,
Guwahati Bench,
Guwahati.

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